(b) the Government's analysis of the challenges in making Aadhaar the basis of booking railway tickets for ordinary passengers, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) At present, no decision has been taken for introduction of Aadhaar-based ticket booking.

Separate safety fund for railways

- 463. DR. K.V. P. RAMACHANDRA RAO: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Railways have sought funds from Ministry of Finance to create a separate safety fund to ensure safety operations in Railways, if so, the details thereof; and
 - (b) the details of funds sought for and the nature of safety works planned?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Yes, Sir. Ministry of Railways has requested Ministry of Finance to sanction a non-lapsable "Rastriya Rail Sanraksha Kosh" (RRSK) totaling ₹ 1,19,183 crores, out of which ₹ 1,11,683 crores to be funded by Ministry of Finance for safety improvement of Indian Railways.

The safety related works identified are related to track works, bridge rehabilitation, safety works at level crossing, replacement and improvement of signaling system, improvement and upgradation of rolling stock, replacement of electrical assets and human resource development with approximate fund requirement as under:—

Sl. No.	Item	Approx. Fund (₹ in crore)
1	2	3
1.	Track Works	30032
2.	Bridge Rehabilitation Works	3250
3.	Other safety works for Track Vehicular Ultrasonic Testing System for Rail/Welds etc.	11697
4.	Safety Works at Level Crossing (Elimination of LC, ROB/RUB/Subway etc.)	43444
5.	S&T Replacement and Improvement Works	10140
6.	Rolling Stock Replacement and Improvement Works	9263.55

1	2	3
7.	OHE Replacement and Other Electrical Improvement work	9495
8.	Human Resource Development	1861.45
	Grand Total	1,19,183

Cancellation of confirmed e-tickets

†464. SHRI VISHAMBHAR PRASAD NISHAD: SHRIMATI CHHAYA VERMA:

Written Answers to

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that confirmed railway e-ticket can not be cancelled after preparation of chart and one has to file TDR for this which causes problem in refund;
- (b) the reasons for not finding a way for cancellation of confirmed e-ticket, despite availability of advanced technology; and
- (c) the total amount received by Railways due to non-cancellation of confirmed e-tickets in the last three years, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) As per revised Railway Passengers (Cancellation of Ticket and Refund of Fare) Rules, 2015, effective from 12.11.2015, refund against a confirmed e-ticket is admissible up to four hours before the scheduled departure of the train and grant of refund is not linked to preparation of reservation charts.

Prior to 12.11.2015, the passengers intending to cancel confirmed/partially confirmed/RAC e-tickets, etc. after preparation of first reservation chart had to file online Ticket Deposit Receipt (TDR) which was processed for refund. However, now the passengers holding e-tickets have the facility to cancel the tickets online even after preparation of first reservation charts as per provisions of Railway Passengers (Cancellation of Ticket and Refund of Fare) Rules, 2015.

(c) It is not feasible to get the details of the passengers who had confirmed e-ticket but did not undertake the journey during the last three years as it requires compilation of information from the reservation charts deposited at the destination of the train across all Indian Railways whose requisite retention period is six months.

 $[\]dagger$ Original notice of the question was received in Hindi.